

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.198 of 2016 (CP 3 of 2015)

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2020**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section: 397-398 of the Companies Act

ORDER

Learned Counsel Mr. M.K.Shah appeared for the Petitioner.

Learned Counsel Mr. Paritosh Gupta appeared for the Respondent Nos. 1 to 7.

Learned Counsel Mr. Nikunt Raval appeared for the Respondent no. 28.

Learned Counsel Mr. Sudhir Mehta appeared for the Respondent No. 39.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 17.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 16th day of December, 2020.